

Setting up of heavy industries in West Rajasthan

953. SHRI GUMAN MAL LODHA: Will the PRIME MINISTER be pleased to state:

(a) whether any proposal for the setting up heavy industries in the public sector in Western Rajasthan is under consideration of the Government for the year 1991-92; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P.K. THUNGON): (a) and (b). There is no proposal at present under consideration of the Government to set up any heavy industry in the Central Public Sector in Western Rajasthan during the remaining period of 1991-92.

Re-entry of Coca Cola In India

954. SHRI RAM VILAS PASWAN: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether in a memorandum submitted to the Prime Minister, the Soft Drinks Manufacturers Association have opposed the re-entry of Coca Cola into the country; and

(b) if so, the details thereof and the reaction of the Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GOMANGO): (a) Yes, Sir.

(b) The Association in their Memorandum have inter-alia stated that the Indian Soft Drinks Industry is very vibrant and self-reliant and re-entry of Coca Cola could be detrimental to the industry. The matter is under examination.

[Translation]

Public Sector Undertakings in Maharashtra

955. SHRI VILASRAO NAGNATHRAO GUNDEWAR: Will the PRIME MINISTER be pleased to state:

(a) whether some new industries in the public sector are being set up or proposed to be set up in Maharashtra during the current year;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P.K. THUNGON): (a) to (c). There is no proposal at present under the consideration of the Government to set up any new industry in the Central public sector in the State of Maharashtra during the current year.

[English]

Five Day Week in Central Government Offices

956. SHRI G. MADE GOWDA: Will the PRIME MINISTER be pleased to state:

(a) when the five-day week in the Central Government offices was introduced;

(b) whether it has come to the notice of the Government that both the public as well as employees have been put to great inconvenience due to the introduction of five-day week in the Central Government offices; and

(c) whether there is any proposal to switch over to six-day week in the Central Government offices?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS: (a) and (b). The Sunday week system was introduced in the administrative offices of the Central Government with effect from 3rd June, 1985 in consultation with the staff representatives under the Joint Consultative Machinery and compulsory Arbitration. There has been no complaint from any recognised Association of employees in this record. There has also been no specific complaint about inconvenience to the general Public after the introduction of five-day week system.

(c) No, Sir.

Production of Power Modules

957. SHRI C. SILVERA: Will the PRIME MINISTER be pleased to state:

(a) whether the Research Centre of BHEL at Hyderabad had developed some fuel-cell powerpack module;

(b) if so, the details thereof and the amount involved in this research;

(c) whether such research can help to produce electricity for domestic purposes;

(d) if so, the details thereof;

(e) whether the Government propose to encourage production of such power modules in large scale; and

(f) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P.K. THUNGON): (a) Yes, Sir.

(b) Fuel Cell power modules upto 1 KW have been developed by the Research &

Development Centre of BHEL located at Hyderabad. The amount spent in the development of Fuel Cell is approx. Rs. 1.5 crores.

(c) Yes, Sir.

(d) Fuel Cell power modules of larger capacities of about 200 MW which are being developed are expected to produce pollution free electricity using natural gas as fuel.

(e) and (f). Department of Non-Conventional Energy Sources, Govt. of India are also providing funds for Research and development of large sized fuel cell power packs.

[Translation]

Chemical and Fertilizer Factory in Himachal Pradesh

958. SHRI KRISHAN DUTT: Will the PRIME MINISTER be pleased to state:

(a) whether any demand has been made during the last one and a half years for the setting up of a chemical and fertilizer factory in Himachal Pradesh; and

(b) if so, the reaction of the Union Government thereon and the place where it is proposed to be located?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. CHINTA MOHAN): (a) and (b). A party applied on 20.4.90 for an industrial licence to manufacture single super-phosphate (SSP) in District Bilaspur/Solan in Himachal Pradesh. Government did not consider the proposal as feasible in view of adequate SSP capacity already available in the Northern region. Fertilizer industry, meanwhile, has been delicensed under the New Industrial Policy. The party was appropriately informed about the new arrangement.